

# MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

## ADVANCED LIST OF STARRED QUESTIONS

*Wednesday, November 11<sup>th</sup>, 2020.*

### **Increase of Electricity Bill**

**Shri PROCESS T. SAWKMIE**

\*54. Will the Minister in-charge Power be pleased to state the reason which makes the MeECL to increase the Electricity Bill in the State during the lockdown period (w.e.f. April - July 2020)?

### **Cabinet Meetings**

**Shri ZENITH M. SANGMA**

\*55. Will the Deputy Chief Minister in-charge Parliamentary Affairs be pleased to state :-

- (a) The fate of the Cabinet on the move programme of the Government wherein Cabinet meetings were proposed to be held in different District Headquarters on rotation?
- (b) The expenditure incurred so far in holding Cabinet meetings outside the State Capital?
- (c) The logic behind the above programme?

**Greater Selsella Water Supply Scheme**

**Smti. FERLIN C. A. SANGMA**

\*56. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The status of the Greater Selsella Water Supply Scheme?
- (b) When the scheme/project was sanctioned?
- (c) The total estimated cost of the project?
- (d) To whom the work has been awarded?
- (e) The total number of villages that are supposed to be covered under the scheme?
- (f) Whether any additional sanctioned has been accorded for the same project?
- (g) The expected time for completion of this project?

**DA/Arrears of Government Employees**

**Dr. AZAD ZAMAN**

\*57. Will the Chief Minister be pleased to state :-

- (a) Whether the Government is considering to release the Dearness Allowance (DA) for the year 2019-2020 of the Government employees?

- (b) Whether the Government is considering to release the remaining amount of 30% Arrears of the Government employees?

**African Swine Fever**

**Shri GEORGE B. LINGDOH**

\*58. Will the Deputy Chief Minister in-charge Animal Husbandry & Veterinary be pleased to state :-

- (a) The total number of livestock affected due to the African Swine Fever during the current year, District-wise?
- (b) The total amount spent to tackle the effects of the African Swine Fever during the current year, District-wise?
- (c) The activities that have been taken up to tackle the African Swine Fever and the amount spent on the respective activities?

**De-affiliated of Teachers Education**

**Shri LAZARUS SANGMA**

\*59. Will the Minister in-charge Education be pleased to state :-

- (a) The reason that the Tura College of Teachers Education de-affiliated?
- (b) The actions taken by the Government for re-affiliation of the same?

- (c) The reason that there is no intake of students in Tura College of Teachers Education in 2020?
- (d) The future plan for the College if B.Ed is discontinued?
- (e) Whether there are any new rules in National Education Policy 2020 where B.Ed is being abolished all over India?
- (f) If the reply at (e) above is in the affirmative, the exact rules mentioned in National Education Policy may be provided?
- (g) If the reply at (e) above is in the negative, the reason that B.Ed is being discontinued in Tura College of Teachers Education?
- (h) Whether there are any new rules which mentions that B.Ed needs to be replaced with B.A. El. Ed in the new National Education Policy?
- (i) If the reply at (h) above is in the affirmative, the exact rules and act of the National Education Policy, 2020 may be provided?
- (j) If the reply at (h) above is in the negative, the reasons as why the Institution is being discontinued on providing the B.Ed courses in Tura?
- (k) The steps taken by the Government to ensure that people in Garo Hills are going to be provided with B.Ed courses?

**Drinking Water under Jal Jivan Mission**

**Shri HIMALAYA M. SHANGPLIANG**

\*60. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The total number of villages targeted in the State to be provided drinking water facilities under Jal Jivan Mission (JJM) before 2023?
- (b) The total number of villages where distribution and retro fitting works have been completed till date, District-wise?
- (c) The total amount of money sanctioned by the Government of India for the implementation of Jal Jivan Mission (JJM)?
- (d) The total amount of expenditures incurred so far by the State for the implementation of Jal Jivan Mission (JJM)?

**NFSA & Non NFSA in Shillong City**

**Dr. M. AMPAREEN LYNGDOH**

\*61. Will the Deputy Chief Minister in-charge Food Civil Supplies & Consumer Affairs be pleased to state :-

- (a) Whether the Department has distributed machines for supply of food-grains under NFSA & Non NFSA in Shillong City in the recent months?

- (b) The purpose of the distribution of these machines?
- (c) Whether the Department has conducted training of Fair Price Shop owners for this purpose?

**Scheduled Tribe Certificate**

**Shri ADELBERT NONGRUM**

\*62. Will the Minister in-charge Social Welfare be pleased to state :-

- (a) The provision of law that the District Commissioner's Office issued Scheduled Tribe Certificate?
- (b) The reason that the District Council being a constitutional and a statutory body are not empowered to issue Scheduled Tribe Certificate?

**Rural Habitations in the State**

**Shri SYNTAR KLAS SUNN**

\*63. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The total number of rural habitations in the State?
- (b) The total number of rural habitations provided with organized water supply system?
- (c) The total number of rural habitations which are Fully Covered (FC)?

- (d) The total number of rural habitations which are Partially Covered (PC)?
- (e) The total number of rural habitations which are Not Covered (NC)?

**Setting up of Corona Care Center**

**Shri KIMFA SIDNEY MARBANIANG**

\*64. Will the Minister in-charge Health and Family Welfare be pleased to state :-

- (a) Whether any expenditure has been incurred for setting up of Corona Care Center?
- (b) If the reply at (a) above is in the affirmative, the details thereof?

**Road from Soksan to Keragalrams**

**Shri MARTHON SANGMA**

\*65. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state when the long abandoned road from Soksan to Keragalrams under North Garo Hills Division be repair/renovated?

## **Coke Industries**

**Shri WINNERSON D. SANGMA**

**\*66. Will the Minister in-charge Commerce & Industries be pleased to state :-**

- (a) The number of legally operational Coke Industries in the State?
- (b) The name of legally operational Coke Industries with locations, District-wise?

## **Construction of Block Institution of Teachers' Education Centre**

**Smti. MIANI D. SHIRA**

**\*67. Will the Minister in-charge Public Works (Building) be pleased to state :-**

- (a) Whether the construction of the 3 (three) Block Institute of Teachers' Education (BITEs) Centres at
  - (i) Betasing, South West Garo Hills?
  - (ii) Byndihati, East Jaintia Hills? and
  - (iii) Sakwang, South West Khasi Hills sanctioned together during 2017-18 has been completed?
- (b) If the reply at (a) above is in the negative, the current status of these projects thereof?
- (c) If the reply at (a) above is in the negative, the total amount released so far for the respective projects?



## **Khasi and Garo Language**

**Shri MAYRALBORN SYIEM**

\*68. Will the Chief Minister be pleased to state the status of the enlisting of Khasi and Garo language in the Eight Schedule of the Constitution of India?

## **Job Card Holders**

**Shri JIMMY D. SANGMA**

\*69. Will the Minister in-charge Community & Rural Development be pleased to state :-

- (a) The total number of Job Card holders, VEC's and villages under Demdema Block, West Garo Hills?
- (b) Whether the Government has any rule or guideline to create more VEC's bifurcation from one VEC in a village?
- (c) The term of VEC's secretary?
- (d) Whether there is any guideline for selection of VEC i.e., Election or Selection?
- (e) Whether it is a fact that the Demdema Block have not issued even a single Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) work orders to the VEC's during this year?
- (f) The wages money be disbursed through individual Bank Accounts in Demdema Block?

**Projects taken up under  
PMGSY Phase II within Rongjeng C & RD Block**

**Dr. MUKUL M. SANGMA**

\*70. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) The name of the projects taken up under PMGSY Phase II, within the Rongjeng C & RD Block East Garo Hills?
- (b) The physical progress of the projects respectively till date?
- (c) The financial progress of the projects respectively till date?

**Ganol Small Hydro Power Project of 22.5 MW Capacity**

**Shri ZENITH M. SANGMA**

\*71. Will the Minister in-charge Power be pleased to state :-

- (a) The status of the Ganol Small Hydro Power Project of 22.5 MW capacity?
- (b) The total amount target for commissioning after 2014 approved cost?
- (c) Whether the estimate of the above project has been revised recently or within the last one year?
- (d) If the reply at (c) above is in the affirmative, the revised amount and the reason thereof?

**Repairing of Rajabala Police Out Post**

**Dr. AZAD ZAMAN**

\*72. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) Whether the Government has taken any steps to renovate/repair the infrastructure of Rajabala Police Out Post?
- (b) If the reply at (a) above is in the negative, the reason thereof?

**Consultants Appointed under IBDLP**

**Shri HIMALAYA M. SHANGPLIANG**

\*73. Will the Chief Minister be pleased to state :-

- (a) The total number of consultants appointed in the State for various works under the Integrated Basin Development Livelihood Promotion (IBDLP), the Meghalaya Infrastructure Development Finance Corporation (MIDFC) and all State Government Department/Corporations from the year 2015 till date indicating the name, year of appointment, purpose of appointment and name of Departments/Corporations?
- (b) Whether these consultants have Trading Licence?
- (c) If the reply at (b) above is in the affirmative, the name of the offices's location with address in Meghalaya?

- (d) The rates at which these consultants have been appointed?
- (e) Whether there is uniformity in their rates at which they have been appointed?
- (f) The total amount released to the consultants till date?
- (g) The criteria on which the rates have been adopted?

### **COVID-19 Treatment under MHIS**

#### **Shri ADELBERT NONGRUM**

**\*74. Will the Minister in-charge Health & Family Welfare be pleased to state :-**

- (a) Whether the Government will be subsidized or give a special grant for the cost of COVID treatment under MHIS?
- (b) Whether the Government will be subsidized for the cost of Rapid Antigen Test and RT-PCR Test for the lower middle income families?
- (c) The total amount spent by the Government from September 27, 2020 to October 16, 2020?
- (d) Whether all the amount expenditure spent by the Government for COVID being audited by the Comptroller and Auditor General?

## **Upgradation of Secondary Schools to Higher Secondary Schools**

**Shri MAYRALBORN SYIEM**

\*75. Will the Minister in-charge Education be pleased to state the total number of Secondary Schools upgraded to Higher Secondary Schools which is being financially supported by the Government during the year 2018-2019 till date?

## **Death at Primary Health Centre**

**Shri WINNERSON D. SANGMA**

\*76. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) Whether the Department is aware of the death of an infant of 2 (two) months old at Salmanpara Primary Health Centre after half an hour of administration of vaccine on the 23<sup>rd</sup> September, 2020?
- (b) The name of the vaccine that was administered to the victim infant?

## **Revised the Maximum Loaded of Six Wheeler Trucks**

**Shri ZENITH M. SANGMA**

\*77. Will the Minister in-charge Transport be pleased to state :-

- (a) Whether it is a fact that the Department has revised the maximum load to be allowed from 9 MT to 12 MT for a single axel or six wheeler trucks?

- (b) If the reply at (a) above is in the affirmative, the date from which it is being implemented and the justification thereof?

### **Project at Chibinang**

**Dr. AZAD ZAMAN**

\*78. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) Whether the Government is considering to revive the Rongai Valley medium irrigation project at Chibinang under West Garo Hills District?
- (b) If the reply at (a) above is in the affirmative, the status of the project at present?

### **Functioning of Video Cameras**

**Shri ADELBERT NONGRUM**

\*79. Will the Chief Minister be pleased to state :-

- (a) Whether the Government intends to install Functional video cameras in the MPSC interview especially in view of the upcoming interview for the 38 MCS posts and other posts in order to avoid lengthy litigation in the High Court?
- (b) If the reply at (a) above is in the affirmative, when will it be completed?

**Chairman cum Managing Director of MeECL**

**Shri ZENITH M. SANGMA**

**\*80. Will the Minister in-charge Power be pleased to state :-**

- (a) The names of (i) Chairman cum Managing Director? (ii) Director Finance? (iii) Director Corporation Affairs of the MeECL during the period from 01.04.2018 to 15.10.2020?
- (b) The name of the present Chairman cum Managing Director of MeECL?
- (c) Whether he is also holding some other post/posts also in the MeECL and in the other Departments in the Government of Meghalaya?
- (d) If the reply at (b) above is in the affirmative, the details thereof?

**Registration of ADHAAR**

**Shri MAYRALBORN SYIEM**

**\*81. Will the Chief Minister be pleased to state :-**

- (a) The status and overall registration of ADHAAR in the State?
- (b) The steps taken for speedy registration in the State?